

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:209
ANSWERED ON:01.12.2004
UPGRADATION OF MENTAL HOSPITAL
Subba Shri Moni Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether despite Apex Court's order to upgrade the Lokpriya Gopinath Bardoloi Institute of Mental Health, Tezpur the institute has been suffering from want of funds and delay in release of funds;
- (b) if so, whether any proposals for upgradation and modernisation of this Institute, one of the oldest Institutes of Psychiatry, have been pending with the Government;
- (c) if so, the details thereof ;
- (d) the reasons for delay ; and
- (e) the stage at which the matter stands at present?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e): The Hon'ble Supreme Court of India in its order made in October, 1994 directed that the erstwhile Tezpur Mental Hospital, then under the Government of Assam, now called the LGB Regional Institute of Mental Health, Tezpur, should be placed in the hands of Board of Administrators and that 50% of the fund requirement will be made by the Union of India and 50% by the North Eastern Council of States. Accordingly, as projected by Government of Assam, the Government of India in the Ministry of Health and Family Welfare provided a grant of Rs.2 crores each during 1995-96 and 1996-97. The Institute has since been taken over by the North Eastern Council under the Department of Development of North Eastern Region of the Central Government. The details of funds released to the Institute by the North Eastern Council and Government of Assam are indicated below:

North Eastern Council:	2002-03	:	Rs.4.90 crores
	2003-04	:	Rs.1.70 crores

Government of Assam:	2002-03	:	Rs.4.90 crores
	2003-04	:	Rs.1.70 crores